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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP(CAA) No. 68/NCLT/AHM/2017
With CA(CAA) No. 28/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.08.2017**

Name of the Company: CTX Dyestuffs Pvt Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

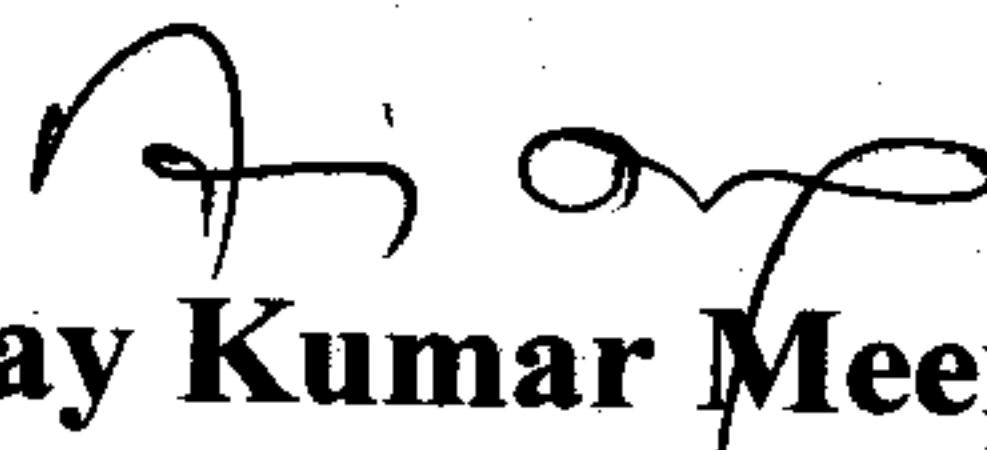
| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
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ORDER

Since Hon'ble Member Judicial is not available, list the matter on 16.08.2017.


Ajay Kumar Meena
Assistant Official Liquidator
Deployed to NCLT

Dated this the 14th day of August, 2017.